

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:7557

ANSWERED ON:22.05.2012

IMPORT OF PULSES

Hussain Shri Syed Shahnawaz

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government agencies imported pulses during the last three years;
- (b) if so, the details thereof indicating the names of the agencies involved and the quantum and value of pulses imported during the said period, agency-wise and year-wise;
- (c) whether the said pulses were distributed to the traders through open tenders;
- (d) if so, the details thereof indicating the quantum of pulses sold to these traders through open tenders alongwith the dates on which they were sold; and
- (e) the profit earned by the said agencies during the said period?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) to (e): Five designated agencies, vize., NAFED, PEC Ltd., STC Ltd., MMTC Ltd. And NCCF, imported pulses during the last three years.

In respect of details relating to quantum, value tendering process, traders to whom sold and profits earned, the information is being collected.